



2026:AHC:40847-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1686 of 1995

Raju

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s) : , M.A.Siddiqui

Counsel for Respondent(s) : A.G.A., Anil Srivastava, N.K.Sharma

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE HARVIR SINGH, J.

As per report of C.J.M., Aligarh dated 29.08.2025, the sole-appellant has died in the year 2020.

In view of the above, the appeal is dismissed as abated against the sole-appellant.

Let the lower court record be returned to the trial court forthwith.

February 24, 2026

Rohit

(Harvir Singh,J.) (Siddharth,J.)